started taking part in puBlic activities at a young^{\'}age and participated in the National Movement, had untold sufferings including imprisonment and fine. Shri Bhargava was a strong protagonist of "Hindi and of the Pancha-yati Raj in the country.

Oral Answers

Shri Bhargava had a long parlia mentary career. He served as а Member of the UP Legislative Coun cil from 1923 to 1930 and UP Legis lative Asembly from 1936 to 2945. He was a Member of the Rajva Sabha from 1960 to 1966 and his constribuparliamentarian tion as а was of great value. Shri Ventgada Savanarayana was bom in 1918 at Punadipadu in Krishna District of Andhra Pradesh and educated Hindu at CoUeg)©. Masuli'patnam. He discon tinued his studices and in 1941 took part in "Individual Satyagraha" movement and the "Ouit India" 1942. movement in He suffered imprisonment for two and а half years. Though an agriculturist by profession, Shri Satyanarayana was ari"aclive social and political worlcer. He had special interest in co-operative movement and was associated with several co-operative organisations. He was a Member of the Andhra Pradesh Legislative Council from 1958 to 1970 and also served as a Minister in that State from April 1967 to June 1969. Shri Satyanarayana was first elected to Rajya Sabha in April 1970 and re-elected in April, r976. A man of strong convictions, he made valuable contribution in the debates of the House.

We deeply mourn the passing away of Shri Suh'rid Mulliclf Chowdhury, Shri M. Govinda Reddy, Shri S. Ven-kataraman, Shri Bhagwat Narayan Bhargava and ShrT Venigalla Satya-narayana.

I request Members to rise in their places and observe a minute's silence as a mark of respect to the memory of the deceased.

iEon. Members then stood *in silence for one* minute.)

to Questions

MR. CHAIRMAN: The Secretary-General will kirtaiy convey to the members of the bereaved families our sense of profound sorrow and deep sympathy.

ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: We shall now proceed to the Question Hour. I have only one request to make to hon. Members, and that is, to be as brief as possible in framing their questions. In fact, 150 words is the limit in the rules and one minute probably is required to frame a proper question. If hon. Members take five or seven or ten minutes, I shall let them go on because I do not want to hurt their feelings, but then I shall probably bear them in mind and not call upon them for some time to come. So please take note. Also don't try to butt into every question. Choose your question because I want to give a chance to as many Members in the House as possible and to get down to at least 15 or 16 out of these 20 questions. I think with this littie understanding, we can now proceed to business. Question No. 1.

SHRI BHUPESH GUPTA; Can i ask a supplementary on this?

MR. CHAIRMAN: Thank you very much, Mr. Bhupesh Gupta. Question No. 1.

Colour T.V.

*1. SHRIMATI AMARJIT KAUR:t SHRIMATI RATAN KUMARI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to introduce colour T.V. telecast before the commencement of the Asian Games to be held in New Delhi;

(b) ii so, what steps have so far been taken towards introduction of coloured telecasts;

tThe question was actually asked on the floor of the House by Shrimati Amarjit Kaur.

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Oral Answers

(d) whether colour T.V. sets are proposeci to be produced in India; if Bo, by when and what will be their approximate retail price?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) to (c) The entire matter is under consideration before the Planning Commission.

(d; Colour sets, when introduced, will be manufactured in India as India has the capability to do so. The price will depend on various factors as to both the quantity as well as the im. port duty content. Hence it is not possible to indicate the retail price at this stage.

MR. CHAIRMAN: Before you ask your first supplementary, I want to club with this question Question No. 9. Question No. 9.

SHRI LAL K. ADVANI: Sir, that is a different question.

SOME HON. MEMBERS: It is a different question.

MR. CHAIRMAN: If you want it separately, we will have it separately.

DR. RAFIQ ZAKARIA: On the other question, the first Member is not there, but I am number two.

SHRI LAL K. ADVANI: Mr. Chairman, Sir,..,

DR. RAFIQ ZAKARIA: Sir, you have clubbed them?

MR. CHAIRMAN: No, we will have them separately.

DR. RAFIQ ZAKARIA: Sir, your decision was right. It pertains to the same issue, it pertains to TV sets. Therefore, I think your decision was...

MR. CHAIRMAN: I think No. 9 may not be reached at this rate. Please sit down. I want to hurry up.

DR. RAFIQ ZAKARIA: What I aro. saying is you said that you would like to club No, 9. I entirely agree with you that No. 9 is completely linked with No. 1. Because some Members said that it should not be clubbed, you should not change your decision, because it was a right decision. Therefore, ...

MR. CHAIRMAN: I have revised my judgment.

SHRIMATI AMARJIT KAUR: Is it true that a Delhi-based firm has been allowed by the Government to produce 30,000 colour TV sets for the export market? Is it not possible to put up a fullfledged colour picture tube plant using indigenous raw materials with the Electronics Corporation of India at Hyderabad?

SHRI VASANT SATHE: This possibility is there. But the most important part in the manufacture of tube is the g'ass shell. There is a proposal to have an agreement of collaboration, with an I American company where glass shells will be manufactured in india. That can also have colour component in it. And H glass shells are manufactured, both colour as well as black and white tubes can easily be manufactured. We have the capacity in the country to do so.

SHRIMATI AMARJIT KAUR: Is it not a fact that the Government of India has accepted an offer of French collaboration for setting up colour TV in the country and that French experts will be visiting the country soon?

SHRI VASANT SATHE: There is no offer from the French for any collabo-. ration on colour TV. And as and wher» any offer Ts inade by any country, that matter can be examined.

MR. CHAIRMAN: Now the other Member on fhe paper, not here. Then I shall "begin from this side. I shall first caU Mr. Advani.

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SOME HON. MEMBERS: Sir,....

Oral Answers

MR. CHAIRMAN: I cannot allow everybody to ask questions.

SHRI U. R. KRISHNAN: It is a very important question.

MR. CHAIRMAN: Colour TV is as far away from us...

SHRI MANUBHAI PATEL; That the Minister does not say.

SHRI LAL K. ADVANI: I am happy that for the first time the Government has given this answer that the matter is under consideration before the Planning Commission, because hitherto the plethora of statements issued on this subject from Government quaters created a lot of confusion. So far as the Minister of Information and Broadcasting is concerned, he is on record having made statements as if a decision had already been taken. He was subsequently contradicted by his own deputy and later by the Prime Minister. But I would like to know whether the Planning Commission has till now disfavoured switching over to colour TV because it does not regard it as a high priority and whether the Electronics Commission also is not inclined to favour switching over to colour TV for various reasons with which they are very competent. I <u>Nould</u> like to know from the Minister particularly whether an announcement in this regard of policy will be made only after the Cabinet has considered the matter and not on the bosis of the whims and fancies of any individual.

MR. CHAIRMAN: You know what they mean.

SHRI VASANT SATHE: Not on the whims and fancies of any indivTSual including the questioner.

SHRI LAL K. ADVANI; I am no j longer in Government.

SHRI VASANT SATHE: In the very first statement made on this subject by me in the Lok Sabha I had said that the question of introduction of colour

TV would depend upon resource availability and the question of priority. I had made it very clear, but the discussion has gone on in the country both on technological aspects as well as other aspects, and it is going on. As far as we are concerned, the matter will be discussed in the Planning Commission, in the Electronics Commissioa and all Ministries concerned as also in the Cabinet, when a final decision will be taken on this question. There is no question in any way of any individual in my Ministry or anywhere taking any decision in this matter. But the interest of the country and the people will be kept in mind.

MR. CHAIRMAN: I may again re---mind that Members who have asked a question will not get a second ques'-tion till others have asked their quesi tions. Therefore, choose your questions; properly.

श्री रामानन्द यादव : सभापति जी, मैं मंत्री महोदय से यह जानना चाहता हूं कि क्या कोई डिपार्टमेन्टल वर्किंग ग्रुप वनाया गया था जो कलर्ड टी॰वी० के निर्माण के संबंध में उसके विभिन्न पहलुओं पर विचार करके उसके फाइनेंशियल आर्स्पेक्ट, मार्किट में डिमान्ड ग्र. कनवर्जन में खर्चे के वारे में कोई रिपोर्ट दे ? इसके साथ ही मेरा दूसरा प्रधन यह है कि अगर इस प्रकार के यप ने कोई रिपोर्ट दी है तो उस रिपोर्ट के शाधार पर ब्लैक एण्ड वाइट टी०वी० से कलर्ड टी० वी० में कनवर्जन पर पूरा खर्चा कितना पडेगा ?

श्री वसन्त साठे: इस रिपोर्ट के लिए एक डिपार्टमेन्टल कमेटी बनाई गई थी जिसमें इलेक्ट्रोनिक्स कमीणन के भी लोग थे। उन्होंने अपनी रिपोर्ट दी है और उनकी रिपोर्ट के अनुसार कनवर्जन में, ट्रांसमिशन श्रीर कैमरे के कनवर्जन में 20 परसेन्ट खर्चा ज्यादा लगेगा, ब्लैक एण्ड वाइट की बनिस्वत।

SHRI S. W. DHABE: May I know from the hen. Minister whether colour-

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T.V. will be available before the Asian Games of 1982 for which the decision will have to be taken by the Planning Commission and the Electronics Commission early so that it can be introduced at least by the end of 1981? If this is done we can have more revenue when Asian Games are screened in colour T.V.

Oral Answers

SHRI VASANT SATHE: It is true that when the Asian Games are held there will have to be an arrangement for filming them in colour, Arrangements for lighting and other things have been provided for by the Committee which is organising the Asian Games. There are two alternatives. One is whether we will contract it out to a foreign company to do all the film-ins and they sell it to the world out. side and earn the revenue on it. The other is whether we should have the capacity of having cameras and other equipment to do the filming ourselves and then sell it to the world outside and earn revenue. These are the two matters for consideration. We will have to be ready substantially in advance if we really want to do it ourselves.

SHRI S. W. DHABE: I wanted to know whether the decision will be taken by the end of December, 1981.

MR. CHAIRMAN: This is a long-term matter and they cannot give you a date, as the hon. Minister has said. 1 am wondering whether the House will look better in colour T.V. than in black and white, when it is projected to the public.

SHRI U. R. KRISHNAN: I would like to know from the hon. Minister whether it is a fact ttoat a company based in Coimbatore in Tamil Nadu, from which State I hail, has offered to produce colour T.V. as an indigenous product, using indigenous materials available in India, and they have even submitted a report fo the concerned Ministry. If so, I would like to know what is the reaction of the Government.

SHRI VASANT SATHE: No such ofler has yet come to my notice. If it

0] to Questions comes to my notice, we w.iU examine

SHRI M, R. KRISHNA; Telecasting of the Olympics of Moscow was very poor when it was screened in India. The Asian Games arrangements are already considerably delayed. It is not merely to cater to the Inclian viewers. I We have to cater to all the countries, both participating and not participating in the games. I would UKe to know whether the Government has made any arrangement sufficiently in advance to cater to all these countries to telecast all the events which will be taking place in Asian Games,

SHRI VASANT SATHE: As I said. I agree that these arrangements will have to be made. Cerfain arrangements, as far as lighting and other things are concerned, are already pro-j vided for. The other arrangements for I telecasting will have to be made. And I that is under consideration and exami-1 nation.

> MR. CHAIRMAN: Now, Question No. 2. I think five questions are enough for colour TV which is not coming *{Interruptions)*, Yes, Ques-No. 2.

j tion No. 2.

SHRI SUNDER SINGH BHANDARI: Sir, will he withdraw the case from the Planning Commission?

MR. CHAIRMAN: Yes, Mr, Nanda.

Steps to cuili CQnsumptiOQ of petroleum products

*2. SHRI NARASINGHA PRASAD NANDA :t

SHRIMATI HAMIDA HABIBUL-LAH:

WiU the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state the steps so far taken by Government for curbing the consumption of petrol, diesel and othet oil products in the country?

tThe question was actually asked on the floor of the Hous eby Shri Nara-singha Prasad Nanda.